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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 83 / 2009-14
NEW DELHI: the 22nd July, 2010

Subject: Amendment in Para 4.7 of HBP v.1, 2009-14

In exercise of powers conferred under Para 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol.1), 2009-14:-

1. The following item shall be added after Sl. No. vii in paragraph 4.7:

“viii. Rough Granite.”

This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Government of India

(F. No. 01/53/162/Misc./P-16 /AM II / IL)